

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:5406  
ANSWERED ON:02.05.2005  
GUIDELINES FOR ALLOCATION OF WATER  
Saradgi Shri Iqbal Ahmed

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government of Karnataka has urged the Union Government to formulate guidelines for allocating water of inter-State rivers to the riparian States;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (c) No, Sir. However, Secretary, Department of Water Resources, Government of Karnataka is a member of the Working Group constituted by the Ministry of Water Resources under the Chairmanship of Chairman, Central Water Commission to examine the draft National Policy Guidelines for Sharing/Distribution of Waters of Inter-State Rivers amongst States in view of the decision taken by National Water Board.